

in a general way - does not make proper progress.....

SHRI BHAGWAT JHA AZAD: If the delay is not justified, why don't you cancel that?

SHRI CHARANJIT CHANANA: We do that. The hon. Member must know that that is done... That is a process of the Letter of Intent and licensing. It is done. But when some extensions....

DR. RAJENDRA KUMARI BAJPAI: Why not then go in for public sector?

SHRI CHARANJIT CHANANA: The public sector is already.....

MR. SPEAKER: The Question Hour is over.

WRITTEN ANSWERS TO QUESTION

Allocation of Diesel

*145. **SHRI ARJUN SETHI:** Will the Minister of INDUSTRY be pleased state:

(a) whether the Association of Indian Engineering Industry has urged Government to evolve a system of allocating scarce diesel taking into account the varying extent of power cuts in different States and Districts; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). The DGTD has been receiving representations from time to time from the Association of Indian Engineering Industry for assistance in obtaining high speed diesel oil by its members for operating stand-by generating sets in view of the difficult power situation. In its representation dated 14th March, 1980, the Association has suggested a review of the

existing distribution arrangements so that the engineering industry could receive additional quantity of diesel oil to maintain production. Specifically, the Association has suggested that the earlier distribution system should be re-introduced under which allocation of diesel oil to DGTD units was made by DGTD itself. Further, the Association also suggested the allocation of a special quota for engineering exporters.

2. The Deptt. of Petroleum, which is concerned with allocation and distribution of petroleum products is making monthly allocations of HSD to each State and Union Territory. State Governments and Union Territory Administrations have been requested to ensure that HSD is distributed amongst various categories of consumers in accordance with prescribed priorities. Industrial units also get their requirement of HSD for power generation from the State Government/Union Territory Administration concerned. Export-oriented engineering units are entitled to a higher priority as for agriculture.

3. The suggestions made by the Association of Indian Engineering Industry in the representation of 14th March have been considered by the DGTD and in consonance with the present policy of the Deptt. of Petroleum, the following action has been taken by DGTD:—

- (1) Based on certain parameters, applications for release of HSD from industrial units would be recommended to the State Government/Union Territory Administration for consideration of such applications on priority basis; and
- (2) Deptt. of Petroleum has also requested to advise State Government/Union Territory Administration to consider such requests on priority basis.